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tiveness of strains and specific crops. Their large scale application to these specific crops will result in reduction of corresponding quantities of nitrogen which otherwise would have to be applied through organic manures and chemical fertilisers.

## Protest by the employees of mother Dairy

2920. SHRI TALARI MANOHAR: Will the Minister of AGRICULTURE be pieased

- (a) whether it is a fact that a protest meeting was held as also dharna on the 23rd February, 1987 outside NDDB/IDC office near Kamal Cinema, New Delhi against attack by the officially recognised union on a member of non-recognised union and if so, the action taken thereon by Mother Dairy management or Government; and
- (b) whether on the 28th February, 1987 abusive and provocative stance was taken by the same union outside Mother Dairy main gate when a gate meeting addressed by two MPs was being held with support of General Manager, if so, the corrective steps taken or proposed to be taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) and (b) The Mother Dairy have reported that as there was some altercation amongst a few Driver-cum-Salesmen in the Dairy premises on 8-2-1987, they were contemplating disciplinary action against the employees concerned. However action was deferred as some of the employees involved promised to give a joint apology by 21-1-1987. On 19-2-1987 the President of the unrecognised Mother Dairy Workers' Welfare Union informed the manage-

fluent that they would stage a Dharna at NDDB office from 23-2-1987 onwards if no action was taken, against the employees involved in the incident. As no apology was received, disciplinary action was initiated On 21-2-1987 against four Driver-cum-Sales-men concerned. However, the workers of the Union staged a Dharna outside NDDB Office.

to Questions

Mother Dairy Management is not aware of any abusive and provocative stance taken during the gate meetings held on 28-2-1987. No support was extended by General Manager for organising gate meeting on 28-2-1937.

## भखण्ड की प्रवैध बिकी

2921. श्री सुनील कुमार पटनायक: क्या शहरी विकास मंत्री यह बताने की क्या करेंगे कि

- (क) क्या यह सच है कि पिछले ढाई वर्षों में कुछ समाज विरोधी तत्वों ने दिल्ली पुलिस के भृतपूर्व थानाध्यक्ष के साथ साठ-गांठ करके दिल्ली विकास प्राधिकरण की वह भूमि वेच दी थी, जो प्राथमिक विद्यालय, गौतमपुरी, दिल्ली की पिछली ग्रोर थी ;
- (ख) यदि उपर्युक्त भाग (क) का उत्तर 'हां" हो, तो उसका ब्यौरा क्या है;
- (ग) क्या इस मामले की गृप्त रूप से जांच किये जाने के बारे में कोई प्रस्ताव सर-कार के विचाराधीन है; और यदि हां, तो जांच कब तक पूरी हो जाने की संभावना £ ?

शहरी विकास मंत्रालय में राज्य मंत्री (श्री वलबीर सिंह): (क) से (ग) स्चना एक व की जा रही है तथा सभापटल पर रख दी जाएगी।